

**COURT – I**

**Before the Appellate Tribunal for Electricity**

( Appellate Jurisdiction )

Appeal Nos. 58, 59, 99 , 84 of 2011 &  
85 of 2010

Dated: 14<sup>th</sup> May, 2012

NTPC Limited

... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors.

....Respondent(s)

**ORDER**

The court has not assembled today.

As agreed by the learned counsel for the parties, post the matter on

**11.07.2012.**

COURT MASTER